

Shadab Vs ITO

Court: Income Tax Appellate Tribunal (Delhi G Bench)

Date of Decision: June 17, 2019

Acts Referred: Income Tax Act, 1961 " Section 133, 133(6), 234A, 234B, 234C

Hon'ble Judges: H.S. Sidhu, J; B.R.R. Kumar (AM)

Bench: Division Bench

Advocate: Rohit Tiwari, N.K. Bansal

Final Decision: Allowed

Judgement